GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA
UNSTARRED QUESTION No. **335**
TO BE ANSWERED ON THE **3rd February, 2023**

Distinctions in the Biological and Biochemical Properties of Adults and Children

335. SHRI K. NAVASKANI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether the Government agrees to the view that pharmaceutical companies must recognise the clear distinctions in the biological and biochemical properties of adults and children;
(b) if so, the details thereof; and
(c) the steps taken/proposed to be taken by the Government so that items like chewables, dispersible tablets, granules, powders, sprinkles and pellets are manufactured in such a way that it appeal more to children than solid tablets?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) to (c): As per information received from Central Drugs Standard Control Organisation (CDSCO) under the Department of Health & Family Welfare, the drug preparations for adults may differ from that for children in various aspects including the dosage form, strength etc. Accordingly, the manufacturers are required to manufacture such formulations in accordance with manufacturing license granted under Drugs & Cosmetic Act, 1940 & Rules made thereunder.

Such formulations including chewables, dispersible tablets, granules etc. are required to be manufactured in accordance with the standards prescribed in Drugs & Cosmetic Act, 1940 & Rules made there under as well as pharmacopoeial standards.

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